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No.K.13026/02/2022-US.I
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 31st May, 2022.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Shri Justice A.A. Nakkiran, Additional Judge of the Madras High Court to be an Additional Judge of the Madras High Court for a period of one year with effect from 03.12.2022.

mp
31/5/2022

(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13026/02/2022-US.I

Dated: 31.05.2022.

Copy to:-

- 1 Shri Justice A.A. Nakkiran, Additional Judge of Madras High Court, c/o the Registrar General, Madras High Court, Chennai.
- 2 The Secretary to Governor, Tamil Nadu, Chennai.
- 3 The Secretary to Chief Minister, Tamil Nadu, Chennai.
- 4 The Secretary to the Chief Justice, Madras High Court, Chennai.
- 5 The Chief Secretary, Government of Tamil Nadu, Chennai.
- 6 The Registrar General, Madras High Court, Chennai.
- 7 The Accountant General, Tamil Nadu, Chennai.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/ PS to MOS(Law) PPS to Secretary (Justice).
- 12 Technical Director (NIC), Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Kumar Aggarwal 31/05/22
(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 2338 3037